

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
RAJYA SABHA**

**UNSTARRED QUESTION NO. 2204  
TO BE ANSWERED ON 12.05.2016**

**2204. ALLOCATION FOR ERADICATION OF MANUAL SCAVENGING**

**SHRI NEERAJ SHEKHAR:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the number of manual scavengers in the country as on date, State-wise;
- (b) the details of budget allocation for eradication of manual scavenging during 2013-14, 2014-15, 2015-16 and 2016-17; and
- (c) the reasons for reduction, if any, in budgetary allocation for the same?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT**

**(SHRI VIJAY SAMPLA)**

- (a) States and Union Territories (UTs) have reported identification of 12,226 manual scavengers as per State-wise details given in the **Annexure**.
- (b) A Central Sector “Self Employment Scheme for the Rehabilitation of Manual Scavengers” (SRMS) is implemented by the Department of Social Justice & Empowerment for the rehabilitation of manual scavengers. Budget Allocation for SRMS during 2013-14 to 2016-17 is as under:

<b>Sl. No.</b>	<b>Financial Year</b>	<b>Budget Allocation (Rs. in Crore)</b>
1	2013-14	570
2	2014-15	448
3	2015-16	470.19
4	2016-17	10

(c) As Census-2011 reported existence of about 26.06 lakhs insanitary latrines, it was estimated that a large number of manual scavengers would be identified for rehabilitation as per the provisions of the “Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013 (MS Act, 2013)”. However, the manual scavengers identified by States and UTs is not commensurate with the number of insanitary latrines reported in Census-2011. Of the 12,226 manual scavengers identified so far, 10,421 manual scavengers have been paid onetime cash assistance of Rs.40,000/- each. In addition, proposals for skill development training and comprehensive rehabilitation in respect of 2,293 and 537 manual scavengers/dependants respectively have also been sanctioned by the National Safai Karamcharis Finance & Development Corporation (NSKFDC) the implementing agency for SRMS from the unspent balance of funds released earlier. Hence, Budget provision for 2016-17 has been kept at Rs.10 crores only.

Annexure, referred reply to part (a) of Rajya Sabha unstarred question No. 2204 for answer on 12.05.2016 regarding Allocation for eradication of manual scavenging

Annexure

<b>State-wise details of identified Manual Scavengers</b>		
<b>Urban-A</b>		
<b>S.No.</b>	<b>State</b>	<b>Identified Manual Scavengers</b>
1.	Andhra Pradesh	124
2.	Bihar	137
3.	Chhattisgarh	3
4.	Karnataka	302
5.	Madhya Pradesh	36
6.	Odisha	237
7.	Punjab	86
8.	Rajasthan	577
9.	Tamil Nadu	462
10.	Uttar Pradesh	2404
11.	Uttarakhand	137
12.	West Bengal	104
<b>Total-A</b>		<b>4609</b>
<b>Rural-B</b>		
1	Punjab	5
2	Uttar Pradesh	7612
<b>Total-B</b>		<b>7617</b>
<b>Grand Total (A+B)</b>		<b>12226</b>